

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-10-2018

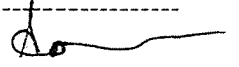
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/568/(IB)/2018  
NAME OF THE PETITIONER(S) : MAHAVEER GINNING AND PRESSING  
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. AMRITH  
BHARWAN

for Petitioner



2. ARUK GNANA PRAKASH  
For Phoenix Legal.

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ORDER

For the parties have reported settlement has already arrived at, at their request,  
list this matter for filing Withdrawal Memo on 11.10.2018.

-sd-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)